

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO- 933
TO BE ANSWERED ON 05/12/2025**

OPERATIONALISATION OF SANCTIONED BEDS AT AIIMS KALYANI

933. SHRI JAGANNATH SARKAR.

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that out of 960 sanctioned beds at AIIMS Kalyani, only 568 are currently operational and if so, the reasons for delay in operationalising the remaining beds;
- (b) the details of the action plan prepared by AIIMS Kalyani for operationalising all In-Patient Department (IPD) beds and Modular Operation Theatres (OTs) and whether the Ministry has approved the same, if so, the details thereof;
- (c) whether the Standing Finance Committee has expressed concern about a significant number of vacant faculty and non-faculty posts at AIIMS Kalyani and if so, the reasons for not sending the requisitions for filling these posts to AIIMS Delhi on time; and
- (d) the steps being taken by the Government to expedite filling up of vacant faculty posts through SSC and non-faculty positions through the proposed Common Recruitment Exam (CRE) including the timelines fixed for the same?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) and (b) In All India Institute of Medical Sciences (AIIMS) Kalyani, 680 In-Patient Department (IPD) beds and 19 Modular Operation Theatres (OTs) are currently operational. Various Departments and IPD beds are made functional in a phased manner and is contingent on creation of posts and recruitment of faculty and support staff.

(c) and (d) AIIMS Kalyani submitted requisitions for recruitment of 200 Nursing Officer positions through Nursing Officer Recruitment Common Eligibility Test (NORCET-9) and 172 non-faculty positions through Common Recruitment Examination (CRE-4) to AIIMS Delhi. The

creation and filling of posts at AIIMS is a continuous process. In order to expedite the filling of vacant sanctioned positions, following steps have been taken by the Government:

- i. Standing Selection Committee (SSC) has been constituted as per the provision of AIIMS Act, 1956 for recruitment of faculty.
- ii. Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, up to the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).
- iii. The Visiting Faculty Scheme allows Professors, Additional Professors and Associate Professors, from Government institutions in India or academic institutions abroad to serve as visiting faculty in AIIMS for teaching purposes.
- iv. Nursing Officer Recruitment Common Eligibility Test (NORCET) is conducted by AIIMS Delhi for recruitment of Nursing Officers for various AIIMS including AIIMS Kalyani.
- v. Common Recruitment Examination (CRE) is conducted by AIIMS Delhi for recruitment to Group B and C non-faculty positions in various AIIMS, including AIIMS Kalyani.
- vi. Junior Residents (Academic) are selected through the Institute of National Importance Combined Entrance Test (INI-CET) AIIMS Delhi and Senior Residents (Academic) are selected through the Institute of National Importance Super Specialty (INI-SS) Exam conducted by AIIMS Delhi twice a year.
